

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2140  
ANSWERED ON:27.03.2012  
FUNDS TO SPORTS ASSOCIATIONS  
De Dr. Ratna;Karwariya Shri Kapil Muni

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of funds provided by the Government to registered sports organizations/associations during each of the last three years and the current year, sports organisations/association-wise;
- (b) whether all the said organisations/associations have utilized the allocated funds;
- (c) if so, the details thereof;
- (d) the names of organisations/associations which have submitted their utilization certificates and audit reports;
- (e) whether the Government proposes to provide any financial assistance to National Sports Academies set up in various districts of Uttar Pradesh for air conditioned training hall; and
- (f) if so, the time by which the said assistance is likely to be provided?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) The statement showing funds provided by the Government to various National Sports Federations during each of the last three years and the current year, is given in the Annexure.
- (b) to (d) Yes, Madam. All the said organizations/associations have utilized the allocated funds and submitted Utilization certificates. With a view to ensuring proper utilization of Government funds, National Sports Federations are insisted upon to ensure timely submission of utilization certificates and audited accounts. Further, recurring grants are released only after settlement of accounts in respect of previous releases. In addition, the accounts of National Sports Federations receiving annual grant exceeding Rs 1.00 crore from the Government are got audited by the Comptroller and Auditor General of India .
- (e) No, Madam.
- (f) Does not arise.